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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.06.2018 AT 10.30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA No. 102/2018 in CP No. 04/241/HDB/2018 |
| NAME OF THE COMPANY | Sapphire Blossom Rocks Private Limited |
| NAME OF THE PETITIONER(S) | Sunil Kumar Pottem & (03) Others |
| NAME OF THE RESPONDENT(S) | Sapphire Blossom Rocks Private Limited & (03) Others Respondents |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|-----------|
|  | | | |
| M. Anil Kumar | Advocate | 9440589156. | M. An |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|-----------------------|
| V. Venkata Rami Reddy ^{Advocate} | Advocate | 9562239039 | V. Venkata Rami Reddy |
| | | | |

ORDER

Learned counsel Mr.M.Anil Kumar present for Petitioner.
Learned counsel Mr.V.Venkata Rami Reddy present for Respondent.

Petitioner filed Bank statement without taking leave of the Bench.

At request of both side counsel, list the matter on 19.07.2018 for final hearing.



MEMBER JUDICIAL